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PUNJAB VIDHAN SABHA SECRETARIAT

Starred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Monday, the 06th March, 2023**

Details of Disbursement of Wrongful Pension

***353. Shrimati Narinder Kaur Bharaj, M.L.A.:-** Will the Social Security Minister be pleased to state that:-

- a) whether it is a fact that the Government had released data in August, 2022 regarding wrongful pension being given to 65000 deceased;
- b) if the data mentioned in part (a) above is correct, the time since when alongwith the details of persons to whom this pension is being given, the details be provided?

To Complete the Work of National Highway from Jalandhar to Gagret

***375. Doctor Ravjot Singh, M.L.A.:-** Will the Public Works (B&R) Minister be pleased to state the steps being taken by the Government to complete the work of National Highway from Jalandhar to Gagret?

To Construct Sports Ground in the Assembly Constituency Ludhiana (North)

***439. Shri Madan Lal Bagga, M.L.A.:-** Will the Sports and Youth Services Minister be pleased to state whether it is a fact that there is no any sports ground in the Assembly Constituency Ludhiana (North); if so, the time by which the sports ground will be constructed?

To Start the Bus Service From Talwara to Sri Harmandir Sahib-via-Miani

***442. Sardar Karambir Singh, M.L.A.:-** Will the Transport Minister be pleased to state whether there is any proposal under consideration of the Government to start a new bus service from Talwara to Sri Harmandir Sahib -via- Miani in the Assembly Constituency Dasuya (Hoshiarpur); if so, the time by which it is likely to be started?

Details of the Registries Executed From 01-04-2022 To-date

***415. Sardar Partap Singh Bajwa, M.L.A.:-** Will the Revenue and Rehabilitation Minister be pleased to state that:-

- a) the amount of revenue earned by the Government from the registries w.e.f. 01/04/2022 to-date as compared to Financial Year 2021-22 and the total number of registries of properties alongwith other documents registered in the State; the details thereof;
- b) the Circle Rates of land and other properties etc. during the Financial year 2021-22 togetherwith the percentage that has been increased in these Circle Rates w.e.f. July, 2022; the details be provided ?

Present Status of Saroop Rani Government College For Women, Amritsar

***357. Kunwar Vijay Pratap Singh, M.L.A.:-** Will the Higher Education Minister be pleased to state:-

- a) whether teaching and non-teaching staff in Saroop Rani Government College for Women, Amritsar is sufficient or not; the details thereof;
- b) the efforts being made to remove the shortcomings in said college;
- c) whether any efforts are being made by the Government in order to regularize the teachers of H.E.I category;
- d) the details of Government, Aided and Private Colleges falling in District Amritsar be given?

To Allot a Suitable Land to the Owners of 40 Years Old Shops Demolished in Mohali

***420. Shri Jangi Lal Mahajan, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state whether it is a fact that the old shops built 40 years ago at Shaheed Bhagat Singh Market, Phase-1, S.A.S Nagar were demolished by the Greater Mohali Area Development Authority, Mohali in May, 2022; if so; whether there is any proposal under consideration of the Government to allot any suitable site or construct shops for these shopkeepers also on the analogy of land provided to the shopkeepers affected by demolition of such markets as earlier; if so, as to when?

Details of Sanctioned Posts of District Sainik Welfare Officers

***473. 1. Sardar Vikramjit Singh Chaudhary, M.L.A.**

2. Sardar Partap Singh Bajwa, M.L.A.:- Will the Defence Services Welfare Minister be pleased to state:-

- a) the number of sanctioned posts of District Sainik Welfare Officers in the State at present; the number of posts which stand filled up and those lying vacant out of the said posts; the details thereof;
- b) whether there is any proposal under consideration of the Government to fill-up these vacant posts of District Sainik Welfare Officers; if so, the time by which these are likely to be filled up?

To Upgrade and Modernize the Civil Hospital, Khanna

***363. Sardar Tarunpreet Singh Sond, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state that:-

- a) whether it is a fact that the Civil Hospital, Khanna having bedding 105 capacity adjoining three Assembly Constituencies wherefore there is heavy crowd daily and the people have to face many problems in order to get their treatment;
- b) if the reply to part (a) above be in affirmative, whether there is any proposal under consideration of the Government to upgrade and modernize the Civil Hospital, Khanna; if so, the time by which it is likely to be done?

Problem of Drainage in Jagraon City

***399. Shrimati Sarviit Kaur Manuke, M.L.A.:-** Will the Local Government Minister be pleased to state whether it is a fact that the problem of drainage arises in the Jagraon city during the rainy season wherefore the rainy water is inundated on the roads ; if so, whether there is any proposal under consideration of the Government to resolve this problem; if so, the time by which it will be done ?

To Impose Ban On The Sale of Spurious Seeds And Pesticides

- *348. **Shri Gurlal Singh, M.L.A.:-** Will the Agriculture Minister be pleased to state whether it is a fact that the spurious seeds and pesticides are being sold in the market openly; if so, whether there is any proposal of the Govt. to take action against the manufacturers and retailers of these spurious seeds and pesticides; if so, as to when?

Construction of Ponds Outskirts the Villages Having More Capacity

- *351. **Doctor Sukhwinder Kumar, M.L.A.:-** Will the Rural Development and Panchayats Minister be pleased to state whether it is a fact that owing to the ponds being located quite near the habitation or in the middle of many villages in the State and due to less water storage capacity of these ponds, the filthy water enters in the houses/streets, drains of the villages; if so, whether the Government is considering to construct new ponds outside the villages having more capacity and on carrying-out renovation of the existing ponds of the rest of the villages with the sale proceeds of the land of the ponds of such villages; if so, the time by which it is likely to be done?

To Release the Funds for the Repair of the Government Colleges in Ropar

- *423. **Shri Dinesh Chadha, M.L.A.:-** Will the Higher Education Minister be pleased to state as to when the funds, for various other urgent demands, including renovation/repair/whitewash of Hostel and Building of Government College, Ropar alongwith estimates sent by the College to the department, will be released?

To Construct a Road from Village Sadhana Canal (Gharatta) to Rampura Phul

- *435. **Shri Balkar Singh Sidhu, M.L.A.:-** Will the Public Works (B & R) Minister be pleased to state whether there is any proposal under consideration of the Government to construct a road from village Sadhana canal (Gharatta) to Rampura Phul; if so, the details thereof?

To Open a Medical College in the Assembly Constituency, Moga

- *398. **Shrimati Amandeep Kaur Arora, M.L.A.:-** Will the Medical Education and Research Minister be pleased to state whether it is a fact that there is no Medical College in the Assembly Constituency, Moga; if so, whether there is any proposal under consideration of the Government to open a Medical College here; if so, the time by which it will be done?

Details of Animals Suffering From the Lumpy Skin Virus

- *411. **Sardar Partap Singh Bajwa, M.L.A.:-** Will the Animal Husbandry Minister be pleased to state that:-
a) the total number of animals suffered from lumpy skin virus (NSD) in the State as well as the measures taken by the Government to curb this disease alongwith the total amount of funds released by the Government togetherwith the district-wise details of the amount released per dispensary;
b) the amount incurred on the treatment of said contagious disease alongwith the number of animals succumbed togetherwith the amount of financial assistance so disbursed per animal by the Government to the animal breeders; the details thereof?

To Introduce the Course of Skill Development in the Schools of the State

- *437. **Sardar Labh Singh Ugoke, M.L.A.:-** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Govt. to introduce the education of skill development from sixth standard in the schools; if so, the time as to when?

Details of Sanctioned Posts of Doctors and Class-4 at Civil Hospital Rajpura

- *383. **Shrimati Neena Mittal, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state the category-wise total number of sanctioned posts of doctors and class-IV at Civil Hospital Rajpura alongwith the number of posts laying vacant out of these togetherwith the vacant posts are likely to be filled up?

To Regularize the 1978 Vocational Trainers Recruited in the Year 2014

- *560. **Sardar Sukhpal Singh Khaira, M.L.A.:-** Will the Technical Education and Industrial Training Minister be pleased to state whether it is a fact that process is under consideration of the Department to regularize the jobs of 1978 Vocational Trainers (N.S.Q.F) recruited in the year 2014; if so, the time by which the said process is likely to be completed and if not, the reasons for not regularizing the same?

To Make Free Way Road Leading to National Highway 205 To Airport on Airport Road

- *395. **Sardar Kulwant Singh, M.L.A.:-** Will the Housing and Urban Development Minister be pleased to state whether it is a fact that 12 traffic lights fall on Airport road on National Highway 205 to Airport chowk which covers a distance of 14 kilometers and adjoins the National Highway 205 to Shaheed Bhagat Singh International Airport Chandigarh due to which it takes time to cover the same; if so, whether there is any proposal under the consideration of the government to make free way this road to overcome this problem; if so, the time as to when it will be done?